

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 354
TO BE ANSWERED ON 19TH JULY, 2022

BAN ON WHEAT EXPORT

354. SHRI KAUSHALENDRA KUMAR:
SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री
be pleased to state:

- (a) whether the Government proposes to provide any assistance/compensation on the losses suffered by farmers due to ban on the export of wheat;
- (b) whether the Government is fully aware of the news given by the government of Turkey about a particular type of virus in Indian wheat; and
- (c) if so, the steps being taken by the Government to deal with such attempt to defame the country?

ANSWER

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

- (a): There are no losses suffered by farmers due to ban on the export of wheat. Export of wheat is done in bulk containerized cargo by exporters. Moreover, domestic prices of wheat are ruling above MSP (Minimum Support Price) even after ban on the export of wheat.
- (b): Some newspapers reported that Indian wheat consignment was rejected due to Rubella virus. This virus is found in human beings and it is not associated with wheat or any other plant products.

National Plant Protection Organisation (NPPO) of Turkey officially informed that Indian wheat consignment was rejected due to contamination of "Karnal Bunt" of wheat

pathogen (*Tilletia indica*). However, the wheat consignment was inspected as per standard operating procedures for export of wheat and was found to be free from Karnal Bunt. The same consignment was sent to Israel which was accepted by the Israeli Government.

(c): Strict quarantine measures are in place when exporting consignment outside India. The consignments are inspected by Plant Quarantine inspectors, laboratory tested and exported adhering to the phytosanitary requirements of other countries.
